

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS Respondent(s)
(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 09/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr. Uday singh, Adv.
Mr. Sridhar Potaraju, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last opportunity is granted to respondent
nos. 1 to 3 for filing counter affidavit on behalf of all the three
respondents and vakalatnama also to be filed on behalf
of respondent nos. 2 and 3 within the same period.

Respondent no. 4 has already filed counter affidavit

List again on 05.07.2016.

Signature Not Verified

(PAWAN DEV KOTWAL)

Registrar

Digitally signed by
Rajni Mukhi
Date: 2016.03.10
16:37:39 IST
Reason: